

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/2234/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abubakkar Siddique,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 26th April, 2021

Sub: **Casual Leave.**

Ref:- Your letter No. DJ/DH/I-1/2021/1129/ESTT, dtd 09.04.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 12.04.2021 along with station leave permission, from the evening of 10.04.2021 till the evening of 12.04.2021. Further, the Civil Judge cum Asstt. Sessions Judge, Dima Hasao and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/2235/A, dated 26-4-2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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